

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:95
ANSWERED ON:30.07.2010
TRANSMISSION LINES BY PGCIL
Gowda Shri D.B. Chandre

Will the Minister of POWER be pleased to state:

- (a) whether the Power Grid Corporation of India Limited (PGCIL) is laying transmission lines all over the country including Karnataka;
- (b) if so, the details thereof;
- (c) whether such lines usually cross over the agricultural lands and farmers have been prevented from growing crops within 60 metres from the wires on either side resulting in wastage of cultivable land;
- (d) if so, the details of the cultivable land affected as a result thereof, State- wise;
- (e) whether any compensation has been given to the farmers whose lands have been affected on this count;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the corrective measures taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (g) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO. 95 TO BE ANSWERED IN THE LOK SABHA ON 30.07.2010 REGARDING TRANSMISSION LINES BY PGCIL.

(a) & (b) : Yes, Madam. The Power Grid Corporation of India Ltd. (PGCIL), the Central Transmission Utility of the country, is establishing transmission lines all over the country for inter-State transmission of power. Till date, PGCIL has established about 77,500 circuit kilometers (ckt) km. of transmission lines across the country. Of this, about 6830 ckt kms of transmission lines (including 4092 ckt km 400 kV Extra High Voltage AC (EHVAC) lines and 2738 ckt km + 500 kV High Voltage DC (HVDC) line) have been established in the State of Karnataka and lines connecting Karnataka with nearby States.

(c) : Farmers have not been banned from growing crops within 60 meters from the wires on either side of such lines so there is no wastage of cultivable land.

(d) to (g) : Do not arise.